[श्री शंकर दयाल सिंह]

फोड़ कर दूंगा । इसलिए ये चाहते हैं कि मैं न बोलूं। अगर ये शांति पूर्वक सुनना चाहते हैं तो मैं अपनी बात को आपके सामने रखता हूं (व्यवधान) ।

मैं कल जब बोल रहा था तो मैं कह रहा था कि एक साल में कितनी दुर्घटनाएं हुई हैं। मैंने बताया था कि 1971–72 में 4950 दुर्घटनाएं हुई हैं जिन में 2619 व्यक्ति हताहत हुए। मान्यवर मैं ने यह भी कहा था कि पचास हजार की रकम कोई बड़ी रकम नहीं है । आप मुआवजा दे सकते हैं पर किसी की जिन्दगी चली जाय तो उसकी जिन्दगी आप वापिस नहीं दे सकते। एक व्यक्ति की जिन्दगी लाखों और करोड़ों रुपयों से बढ़ कर है और उस जिन्दगी के साथ अगर भारत में किसी ने खून की होली खेली है, तो सी० पी०एम० ने खेली है (व्यवधान) मैं यह भी कहना चाहता हूं कि जब हम दुर्घटनाओं और कम्पेंसेशन की बात करते हैं, तो जो लोग दुर्घटनायें करवाते हैं, हम को उन के बारे में भी सोचना पड़ेगा । (व्यवधान) पिछले दिनों जहां भी रेल की पटरियां उखाड़ने, बम फेंकने और और दुर्घटनायें करवाने की वारदातें हुई हैं, उन की जांच से यह पाया गया है कि सी० पी०एम० और नक्सलाइट लोग उस में सब से आगे रहे हैं। (व्यवधान) अगर यह बात सही न होती, तो माननीय सदस्य मेरे भाषण का विरोध न करते। (व्यवधान) मैं यह भी कहना चाहता हूं कि जैसे आज हमारी सरकार दुर्घटनायें रोकने के लिए कृतसंकल्प है, वैसे ही मैं भी इस बात के लिए दृढ़संकल्प हूं कि मैं माननीय सदस्य को बीच में नहीं बोलने दूंगा । (व्यवधान) उन को कोई हक़ नहीं है कि जब मैं कोई अच्छी बात कह रहा हूं, तो वह बीच में बाधा डालें (व्यवधान)

मैं बताना चाहता हूं कि भारतीय रेलवे से सत्तर लाख व्यक्ति प्रति-दिन यात्रा करते हैं कहने का अर्थ यह है कि रेल की पटरिया पर, रेल के डिबों में, सत्तर लाख लोगों की जिन्दगी होती है। (व्यवधान) इस जिन्दगी से खिलवाड़ करने का अधिकार इन को को नहीं है । मुझे दुख के साथ कहना पड़ता हैं कि जो सत्तर लाख लोग प्रति दिन रेलवे से ट्रेवल करते ते, उन की जिन्दगी के साथ ये खिलवाड़ करते हैं। (व्यवधान)

जहां तक इन दुर्घटनाओं के कारणों का सम्बन्ध है, सब से पहले यह सोचना चाहिए कि वे कौन से ऐसे तत्व, लोग और पार्टियां हैं, जिन का इस तरह की दुर्घटनाओं में हाथ रहता हैं और ऐसे लोगों और ऐसी पार्टियों के खिलाफ़ . . (व्यवधान)

RE. DEATH OF TWO C.P.M. WORKERS IN RANIGANJ—*Contd.*

MR. DEPUTY-SPEAKER: Let Shri Jyotirmoy Bosu sit down now.

SHRI JYOTIRMOY BOSU (Diamond Harbour): No, I would not.

MR. DEPUTY-SPEAKER: If he does not sit down, then what can I do?

SHRI JYOTIRMOY BOSU: You are behaving in a manner which is unbecoming of the Chair.

SHRI VASANT SATHE (Akola): We shall not surrender to Naxalite tactics in this House.

MR. DEPUTY-SPEAKER: There is no such thing as what Shri Bosu has brought up, in the Order Paper of today. I had called Shri Shankar Dayal Singh.

SHRI JYOTIRMOY BOSU: You go by the Order Paper only? What order?. You have double standards.

MR. DEPUTY-SPEAKER: I had called Shri Shankar Dayal Singh. (*Interruptions*) Let me be allowed to regulate the proceedings.

SHRI JYOTIRMOY BOSU: I am glad that at long last you have woken up. It is so gratifying.

MR. DEPUTY-SPEAKER: I have called Shri Shankar Dayal Singh.

SHRI JYOTIRMOY BOSU: You may do anything you choose to.

MR. DEPUTY-SPEAKER: Then, Mr. Bosu got up and raised some other matter which is not in the Order Paper. Naturally, I cannot take notice of it, because if that goes on, there would be no order in the House. But in this case, at least I could hear what Shri Bosu was saying; despite the fact that I was giving all my attention to Shri Shankar Dayal Singh, I could not afford not to hear Shri Bosu. He is a big man, he has a big voice, and he speakes so very near to me, and he has come a few benches away nearer to me, and he had mentioned something about what happened in West Bengal, about certain murders that had taken place....

SHRI ATAL BIHARI VAJPAYEE (Gwalior): Some time yesterday, the Speaker had asked the Home Minister to make a statement.

MR. DEPUTY-SPEAKER: I shall come to that. He had mentioned that at Raniganj or somewhere some murders had taken place.

SHRI JYOTIRMOY BOSU: Two murders by Congressmen.

SHRI VASANT SATHE: Question.

MR. DEPUTY-SPEAKER: That was raised yesterday by Mr. Bosu. I can very well understand that he feels very agitated about it. I think they were his partymen. So he raised the issue. He said so. Naturally he felt very agitated about it.

I think the Speaker yesterday made an observation that, unfortunate though this incident was, it was a question of law and order within the purview of the State. That was what he said.

SHRI JYOTIRMOY BOSU: No.

SHRI S. M. BANERJEE (Kanpur): He said the Minister should contact the State Government....

MR. DEPUTY-SPEAKER: Why don't you allow me to finish? At least that is what I was told yesterday.

SHRI JYOTIRMOY BOSU: You have been misguided.

MR. DEPUTY-SPEAKER: I think what I stated in the correct position.

SHRI JYOTIRMOY BOSU: No, no. He made certain observations. Do not mislead the House.

MR. DEPUTY-SPEAKER: Legally and constitutionally, that is the correct position.

SHRI ATAL BIHARI VAJPAYEE: But.

MR. DEPUTY-SPEAKER: But then under persistence from Shri Jyotirmoy Bosu, I think the Speaker also had said that he would ascertain the position from the Home Minister. Is it not so?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMAIAH): Yes.

MR. DEPUTY-SPEAKER: I have just now been told by the Minister of Parliamentary Affairs that the Home Minister has got in touch with the West Bengal Government.

SHRI K. RAGHU RAMAIAH: He is getting into touch with them.

MR. DEPUTY-SPEAKER: He will ascertain the position. Then the Speaker will make his decision. Now that should satisfy you.

SHRI JYOTIRMOY BOSU: No. The hon. Speaker made a final observation in this regard saying that the Home Minister will find out factual details from the State Government and make a statement of the factual details before the House.

I had raised it during the zero hour yesterday. Twenty-four hours have passed. We are talking to each other. Let us understand it.

MR. DEPUTY-SPEAKER: May I tell you also that I will hear you, but we two of us cannot talk together? In any civilised society, we should not do that. When the Chair says something the members keep quiet.

Now you can say.

SHRI JYOTIRMOY BOSU: If the member, with the consent of the Chair is on his legs and making a submission, what sort of....

MR. DEPUTY-SPEAKER: The Chair can always intervene.

SHRI JYOTIRMOY BOSU: The hon. Speaker had given a clear directive to the Government to ascertain facts from the State Government and make a statement on the floor of the House.

DR. KAILASH (Bombay South): That speaker will consider.

SHRI JYOTIRMOY BOSU: No, no. I had raised the issue before lunch hour yesterday. Twenty-four hours have passed. It takes five minutes to get a telephone call through to Calcutta. If they wanted to, they could have easily come forward gracefully with a statement before the lunch hour today. This is what I wanted to say. This is most unfortunate, callous and unbecoming of a civilised democratic government.

SHRI K. RAGHU RAMAIAH: As the hon. member knows, telephones are no respectors of persons nowadays. Therefore, he is trying to get into touch with them.

SHRI JYOTIRMOY BOSU: Who are the people who control the telephones? This Government only.

MR. DEPUTY-SPEAKER: Anyway the Minister is getting into touch with them.

SHRI JYOTIRMOY BOSU: I want to make an observation. Can the Government say that today before 3 O'clock, 3.30 P.M. or before 4 P.M. they would make a statement as per the directive of the hon. Speaker? I do not want to say anything more than that. I shall expect you to be fair on us and ask the Government to do so.

MR. DEPUTY-SPEAKER: Order please. All that I can say is that if the hon. Speaker has said that the Minister should ascertain the facts and come before the House with a statement, Government should expedite it as quickly as possible.

SHRI K. RAGHU RAMAIAH: They are trying their best.

SHRI JYOTIRMOY BOSU: Twenty-four hours have passed.

Mr. Raghu Ramaiah do not tell cock and bull stories here.

SHRI K. RAGHU RAMAIAH: I object to his remark 'cock and bull'. Whose bull?.

SHRI JYOTIRMOY BOSU: Tommy-rot.

MR. DEPUTY-SPEAKER: What does Mr. Madhu Limaye want? Why should members be so excited? I have called Shri Shankar Dayal Singh.

श्री मधु लिमये (बांका) : उपाध्यक्ष महोदय, मुझे एक जरूरी बात कहने के लिए दो मिनट दे दीजिए। यह सभी लोगों के हित में हैं ।

अध्यक्ष महोदय, आप शांति से दो मिनट मेरी बात सुनेंगे तो अच्छा होगा । मैं दो मिनट में ही खत्म करूंगा । इन दिनों में हमारे देश में "हमारा जो मित्र राष्ट्र सोवियत यूनियन हैं उस के एक बड़े नेता यहां आए हुए ह । हम सभी विरोधी दल के लोग उस के आगमन का स्वागत करते है। इस में कोई दो राय नहीं हैं कि भारत और रूस के बीच में दोस्ताना रिश्ता हो और वह रिश्ता बढ़े। लकिन इस बात पर मुझे अफसोस है कि उन के स्वागत के लिए जो सिटिज़ेन्स कमेटी बनाई गई उस में मेयर, वाइस प्रेसीडेंट या अध्यक्ष महोदय को अध्यक्ष बनाने के बजाय कांग्रेस पार्टी के अध्यक्ष को बनाया गया। ब्रेजनेव साहब की मुलाकात केवल कांग्रेस पार्टी के नेता से कराई गई .. (व्यवधान) ... देखिये आप लोग हल्ला मत करिए, मुझे चिढ़ाइए मत । मैं कोई अनुचित बात नहीं कह रहा हूं । मैं यह जानना चाहता हूं कि अगर कांग्रेस पार्टी की दावत पर ये आए है तो मुझे एक अक्षर नहीं कहना है । लेकिन अगर देश की सरकार की ओर से उन को दावत दी गई ह और एक देश के नेता के नाते उन को बुलाया गया हैं तो इस सिटिज़ेन्स कमेटी में सभी विरोधी दलों को सम्मिलित करवाने का प्रयास होना चाहिए था। वह नहीं हुआ प्रधान मंत्री को खुद इस बात की कोशिश करनी चाहिए थी कि विरोधी दल के जो लोग उन से मिलना चाहते हैं, उन को वह मिलवातीं खास कर के उन दलों को जो इस में विश्वास करते हैं कि दोस्ताना रिस्ता हो। तो आज मजबूर हो कर आप के मार्फत मैं यह वार्निंग देना चाहता हूं कि अगर आप चाहते हैं कि इस के खिलाफ सार्वजनिक तौर पर हम लोग प्रोटेस्ट न करें तो सरकार को इस के बारे में सफाई देनी चाहिए। मैं फिर एक बार यह स्पष्ट करना चाहता हूं कि माननीय ब्रेजने व साहब आए है, उन के खिलाफ कोई अनादर की बात मैं नह कह रहा हूं। लेकिन सरकार ने पार्टी और सरकार को मिलाने का और अपने को राष्ट्र के साथ ईक्वेट करने का जो प्रयास किया हैं उस के खिलाफ हम रोष प्रकट करना चाहते हैं और इन बातों को आप प्रधान मंत्री के कानों तक पहुंचाइए।

14.24 hrs.

INDIAN RAILWAYS (SECOND AMENDMENT) BILL—*contd.*

श्री शंकर दयाल सिंह : उपाध्यक्ष जी, हम लोगों के सामने इंडियन रेलवेज अमेंडमेंट बिल आया है उस में 20 हजार से मुआवजे की राशि ऐक्सीडेंट के मामले में 50 हजार करते कसिफारिश की हैं। जहां तक रुपए पैसे का मामला है, हमारे मे रेल मंत्री इस मे खुद ही उदार हैं। "इसलिए पचास हजार रुपए की राशि जो कि की जा रही है यह सही है, दुरुस्त हैं । लेकिन मैं यह निवेदन करना चाहता हूं कि जिन्दगी का कोई मूल्य नहीं दिया जा सकता । आप